rupees received by the Indian Red Cross Society in 1971 for distribution among the refugees from Bangladesh has been completed; and

(b) if so, with what result?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHR1 JAG-DAMBI PRASAD YADAV): (a) No, Sir.

(b) Does not arise.

## स्टोल ग्रथारिटी झाफ इंडिया लिमिटेड का मच्यालय

4866. श्री चन्द्रदेव प्रसाद वर्मी ः न्या इस्पाल झौर खानमन्नी यह बताने की रूपा करेंगे कि .

(क) क्या स्टील प्रयारिटी ग्राफ इडिया लि॰ के मुख्यालय के लिए किराय के रूप में प्रतिवर्ष 20 लाख रुपए खर्च हो रहे हैं

(च) क्या सरकार ने स्टील प्रधारिटी झाफ इडिया लि॰ के मुख्यालय का रावी में रखने का निर्णय लिया है; भीग

(ग) यदि हा, तो इसके मुख्यालय को प्रव तक दिल्ली मे रखने का क्या प्रीचित्य हे ?

इस्यात झोर खाल मंत्रालय में राज्य मंत्री (खी करिया मुण्डा) : (क) जी, नही। इज्यती नई दिल्मी स्थित घपने कार्यालय के लिए प्रतिवर्ष 9 64 लाख रुपए किराया देनी है ।

(ख) भौर (ग). सेल के मुख्यालय को बरफों में तथा उपयुक्त समय पर रांची ले जाने के प्रस्ताव पर सरकार सकिय रूप से विचार कर रही है । 135 1.5-3.

## Closing of Burnsese Consulate in Galentia

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4867. DR. SUBRAMANIAM SWAMY: Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

(a) whether the Government of Burma have decided to close down their Consulate in Calcutta as reported in the Hindustan Standard of February 23, 1978 due to difficulties with Indian Employees of the Consulate;

(b) whether the Burmese Embassy in New Delhi has also expressed its unhappiness to the Government of Indua regarding the termination of an Indua Employee;

(c) whether the Embassy of Burme has accepted to implement the minimum Model Contract of Employment curculated by the Ministry in November; 1975; and

(d) if not, the List of Embassies which like the Burmese have yet not accepted the Model Contract?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) The Government of Burma informed this Ministry in end of January, 1978, that they have decided to close their Consulate General at Calcutta in pursuance of their policy to reduce the number of their Diplomatic Missions and Consular posts abroad as a measure of economy.

(b) and (c) The Government of India are not aware of any unhappiness expressed by the Burmese Embassy regarding termination of the services of Indian employees by that Mission. The services of two local employees were terminated last year. In arriving at an amicable settlement of the dispute that arose therefrom, Ministry of External Affairs extended its good offices to both the parties to reach an amicable settlement. To the extent that the settlement took into consideration the terms of the Model